

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2672
ANSWERED ON:16.03.2007
FINANCIAL ASSISTANCE TO KARNATAKA
Ananth Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) the details of financial assistance provided by the Union Government to Karnataka during each of the last three years;
- (b) whether the Union Government has received any request from the Government of Karnataka for more financial assistance to fund its developmental projects and resurrection of flood affected people of the State;
- (c) if so, the details thereof; and
- (d) the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

- (a) Central assistance released by Ministry of Finance to Government of Karnataka during last three years is as under:

(Rs. in crore)
2003-04 2004-05 2005-06

1. Plan Assistance	2104.37	2292.66	1455.78
2. Non-Plan Grant	524.27	459.11	645.87
3. Share in Central Taxes	3244.73	3878.44	4213.42
4. Small Savings Loan	2733.05	4266.19	4327.25
Total	8606.42	10896.40	10642.32

- (b) to (d) Government of Karnataka has submitted a proposal for long term requirement of funds for restoration of damaged infrastructure due to heavy floods of 2005. The details of funds sought are for the following sectors:-

(Rs. in crore)

Sl.No.	Activity	Project requirement of the State Government
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1. Rehabilitation of Roads and Bridges	1070.82
2. Rehabilitation of Irrigation works	167.84
3. Repairs of Buildings	55.80
4. Reconstruction of Electrical Works	41.16
5. Restoration of Water Supply and Sanitation	112.58
Total	1448.20

An Inter Ministerial Committee (IMC) has been set up under the Chairmanship of Vice Chairman, National Disaster Management Authority (NDMA) to assess the financial requirements of the States which suffered from natural calamities during the year 2005. The proposal of Karnataka for considering of funds is under consideration of IMC.